

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI**

**ORDER**

In partial modification to this office earlier Order No.1019/27456-27553/Committee/Gaz./PDJ West/2022 dated 19.09.2022, I hereby depute following Judicial Officers in West District to look after the work of the Branches as mentioned against their respective names as 'Officer Incharge' and 'Link Officer Incharge', with immediate effect :-

S.N	Name of the Judicial Officer	Officer Incharge
1	Ms. Ruchi Aggarwal Asrani, ASJ(FTSC)(POCSO)-02 Ms. Richa Manchanda, (Link) ASJ(FTSC)(POCSO)-01	Vigilance Branch, West District
2	Sh. Dinesh Bhatt, District Judge (Commercial Court)-01 Ms. Hemani Malhotra, District Judge (Commercial Court)-02 (Link)	Leave sanctioning authority including Earned leave & Medical leave of DHJS & DJS (West)
3	Sh. Vishal Singh, ADJ-03 Sh. Hem Raj, ASJ-08 (Link)	Leave sanctioning authority of ministerial staff of West District
4	Sh. Devendra Kumar Sharma, Spl. Judge, NDPS Act Sh. Dharmender Singh, ADJ-01 (Link)	First Appellate Authority (RTI), West District, THC [In pursuance of the provision of Sub-Section (1) & (2) of Section 19 of the Right to Information Act, 2005 (22 of 2005)]
5	Ms. Hemani Malhotra, District Judge (Commercial Court)-02 Sh. Pawan Singh Rajawat, ADJ-08 (Link)	Judicial Branch, West District
6	Sh. Devendra Kumar Sharma, Spl. Judge (NDPS Act) Sh. Hem Raj, ASJ-08 (Link)	Filing & Bail Section, West, THC, Delhi.
7	Sh. Manish Khurana, ASJ-04 Sh. Sunil Kumar Sharma, ASJ-09 (Link)	Administration Branch, West District
8	Sh. Dinesh Bhatt, District Judge (Commercial Courts)-01 Sh. Hem Raj, ASJ-08 (Link)	Litigation Branch, West District [Judicial Officers are also nominated as Officer responsible to ensure that replies to notice u/s 80 C.P.C. or similar provision are sent within the period stipulated in a particular legislation as per direction of the Hon'ble Supreme Court in its judgment dated 02.08.2005 in Salem Advocate Bar Association Vs. Union of India.]
9	Sh. Pawan Singh Rajawat, ADJ-08 Ms. Aditi Garg, ASJ-06 (POCSO) (Link)	General Branch, West District
10	Ms. Hemani Malhotra, District Judge (Commercial Court)-02 Sh. Manish Khurana, ASJ-04 (Link)	Controlling Officer, Accounts  (Under rule 13 (3) of Delegation of Financial Powers Rules 1978)
11	Sh. Manish Khurana, ASJ-04 Sh. Pawan Singh Rajawat, ADJ-08 (Link)	Head of Office, Accounts

S.N a.	Name of the Judicial Officer	Officer Incharge
12	Sh. Vinod Kumar Gautam, ADJ-07	Nodal Officer-cum-Transparency Officer, West District, THC  [In pursuance to guidelines issued by the Central Information Commission vide notification No.CIC/AT/D/10/000111 dated 15.11.2010 and 09.12.2010 U/s 19 (8)(a) of RTI Act, 2005 and in order to streamline the maintaining of public record, in exercise of powers under rule 19 of the Delhi District Court (RTI Rules, 2008)]
13	ACJ-cum-CCJ-cum-ARC SCJ-cum-RC (Link)	Care Taking Branch, West District
14	ACJ-cum-CCJ-cum-ARC Link SCJ-cum-RC (Link) Next senior most Judicial Officer available.	To look after the work of Administrative Civil Judge, West District, in respect of assigning of 'Warrant of Attachment', 'Warrant of Possession' and other work to bailiffs.

Further the correspondence with the Hon'ble High Court of Delhi, New Delhi will be done only through the undersigned.

*Vinod Kumar*  
(VINOD KUMAR) 20/3/2023

PRINCIPAL DISTRICT & SESSIONS JUDGE  
(WEST DISTRICT) *N*

No. 416/7334-7429 /Committee/Gaz./PDJ West/2022 Dated, Delhi the 20/3/23

Copy forwarded to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQ), Delhi
3. The Principal District & Sessions Judges, North, North-East, East, Shahdara, West, New Delhi, South-East, South-West & South District, Delhi.
4. All the Judicial Officers of West District, Tis Hazari Courts, Delhi
5. The Public Information Officer, West District, Tis Hazari Courts, Delhi.
6. All the Branches of West District, Tis Hazari Courts, Delhi.
7. The PRO, Tis Hazari Courts, Delhi.
8. The DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
9. The PS to the undersigned.
10. The Reader to the undersigned.
11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
12. For uploading on LAYERS.
13. For uploading on centralized website through LAYERS.

*Vinod Kumar*  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
(WEST DISTRICT) *N*